

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 122

(IB)-470(ND)/2017

**IA-904/2021, IA-6421/2023, CA-479/2019
CA-1654/2019, IA-3750/2020, IA-3053/2020,
IA-2444/2020, IA-3202/2020, CA-1664/2019,
IA-1693/2024, IA-4587/2021, IA-440/2023**

IN THE MATTER OF:

Sh. Amit Kumar Malik

... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 31.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Sanket Gupta in IA-6421/2023, Adv.
Deboleena Dutta in IA-2239/2021

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv.
Adarsh Srivastava

For the RP : Adv. Niraj Chamyal, Adv. Kartik Nigam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-904/2021, IA-6421/2023, CA-479/2019, CA-1654/2019, IA-3750/2020, IA-3053/2020, IA-2444/2020, IA-3202/2020, CA-1664/2019, IA-1693/2024, IA-4587/2021, IA-440/2023: List on 06.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**